

**INCIDENTS OF FREQUENT ATTACKS ON THE WORKERS OF MAMC, DURGAPUR**

\*846. SHRI NIREN GHOSH:  
SHRI K. P. SUBRAMANIA  
MENON:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware about the frequent attacks on the workers of M.A.M.C., Durgapur and about thla C.I.T.U. affiliated union leaders being dragged out from their residences in attempts at murder; and

(b) the reaction of Government thereto and the steps taken to prevent such attacks?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARAMANGALAM: (a) No such incidents, of assaults on the workers of MAMC, Durgapur have taken place in the Plant. There were some minor incidents in the Township for which cases and counter cases were filed in the Local Police Station by the persons involved.

(b) The District Authorities responsible for maintaining law and order are taking necessary action.

**7-DAY WEEK FORMULA IN SREEPUR GROUP, ASANSOL**

\*847. SHRI MANORANJAN ROY: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government are aware that the Sreepur Group, Asansol has already imposed 7-day week formula in their factories;

(b) whether Sreepur Group sought the prior permission of Government for this;

(c) if so, the reason for giving permission; and

(d) if not, the action taken against the Group?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADILKAR): (a) to (d) Government are aware that Sreepur Group, Asansol, hava introduced seven day

welak in their collieries owned by Messrs Lodna Colliery Company (1920) Limited, Calcutta. No prior permission of the Government is necessary for switching on to seven day week and hence the question of taking action against the management does not arise.

**PRISONERS OF WAR ESCAPING FROM INDIAN CUSTODY**

\*848. SHRI VENIGALLA SATYA-NARAYANA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that there is a gang of Indian nationals helping the prisoners of war to escape from Indian custody; and

(b) if so, the details thereof, and the action taken against the persons involved?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) A statement is laid on the Table of the House.

**STATEMENT**

Two cases have occurred wherein Indian nationals were accused of helping Pakistani prisoners in their attempts to escape. The first case occurred on 6 January 1972 between Shahjahanpur and Bareilly stations in Uttar Pradesh when one prisoner escaped. Cases were filed against four Indians on the charge of having helped the prisoners. The cases are under investigation. The prisoner was subsequently apprehended. The second incident took place at Bareilly on 18 April 1972 when two prisoners escaped. They were captured. In this connection one Indian national has been detained for a period of one year under the Maintenance of Internal Security Act 1971 read with Defence of India Act 1971.

**PRODUCTION OF LIGNITE IN NEYVELI**

\*849. SHRI V. V. SWAMINATHAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) what steps have been taken by Government to increase the production of lignite in Neyveli and for replacing or repairing the old machi-